

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI

CIRCULAR

Subject:- Demise of Sh. Om Parkash Garg, revered father of Sh. Muneesh Garg, Ld. ASJ-01, Central District, Tis Hazari Courts, Delhi.

With profound sorrow and grief, this is to inform that Sh. Om Parkash Garg, revered father of Sh. Muneesh Garg, Ld. ASJ-01, Central District, Tis Hazari Courts, Delhi, has left for his heavenly abode.

Cremation shall take place today i.e. 19.11.2022 (Saturday) at 02:00 pm at Ghazipur Cremation Ground, Delhi.

(MRIDUL GUPTA)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 2047/14949-45099/ACJ(Central)/2022

Dated, Delhi the 19 NOV 2022

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular to the Judicial Officers of their respective districts.
10. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
11. R & I Branch for uploading on LAYERS/Centralized website also.

ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

